
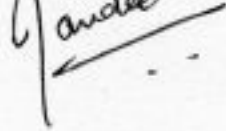


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.05.2019

NAME OF THE COMPANY: ROC Vs. M/s. Pitambra Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 271/272 of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Krishna Dev Vyas	Adv.	Petitioner	
2.	Monica Nanda	PCS	Respondent	

**CP NO. 299/ALD/2018.**

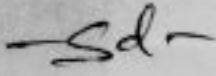
Sh. Krishna Dev Vyas, Advocate for the petitioner and Ms. Monica Nanda, PCS for respondent is present.

Rejoinder is filed today. Copy is provided to the respondent.

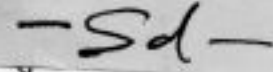
The case is fixed for the final hearing.

List the matter on 16<sup>th</sup> July, 2019.

**Dated: 14.05.2019**



**SAROJ RAJWARE,  
MEMBER (T)**



**H.P. CHATURVEDI  
MEMBER (J)**